

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A/350/1111/2016

Date of Order: 20.03.2018

Coram : Hon'ble Manjula Das, Judicial Member

Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Kshudiram Hansda, son of Late Bhagbat Hansda, residing at Village – Sonamukhi, Post Office – Hijli, District – Paschim Midnapore, working as Sr. Divisional Engineer (West) S.E Rly, Kharagpur, 721306.

---Applicant

Versus

1. Union of India,

through the General Manager,
S.E Rly, Garden Reach,
Kolkata – 700043.

2. Chief Personnel Officer,

S.E Rly, Garden Reach,
Kolkata – 700043.

----Respondents

For the Applicant(s) : Mr. A. Chakraborty, Counsel
Ms. B. Mondal, Counsel

For the Respondent(s) : Mr. B.L. Gangopadhyay, Counsel

ORDER(Oral)

Per Dr. Nandita Chatterjee, Administrative Member:

Ld. counsel for both sides are present and heard.

2. Ld. counsel for the respondents submits that reply has been filed on 21.02.18 by which it has been submitted that the applicant has complied with the transfer order and has joined at Rourkela as Dy. C(E)(Con) II. The applicant has not made any representation thereafter and hence the matter should be considered as infructuous.

3. Ld. counsel for the applicant submits that the applicant has indeed

joined his place of posting and hence, as both sides agree, the matter is rendered infructuous and the O.A is disposed of as being infructuous.

4. There will be no order as to costs.

(Dr. Nandita Chatterjee)
Member (A)

(Manjula Das)
Member (J)

ss

